NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP No.72/ 2010	TP 25/16	For hearing	397/ 398	Sealtite Gaskets Pvt. Ltd., & 6 Others Vs K. Raheja Hotels & Estates Pvt. Ltd., & 6 Others.	

SL. NAME (IN CAPITAL) NO. & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1 R.L. Bushi For Holla & Ho	fwR-2.t04 554.	Barrs
1. Yanini Harish Br Maneesha kong 9538850442	For P1 to 4, govi 6 and 7	yais

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. Matter is reported to be stayed by the Hon'ble High Court of Karnataka and that it is in force. List it on 10/01/2018.

Member (T)

Member (J)